

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.12.2017.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal					Institution					Disposal						
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr By tr.	Otherwise	Total	Pendency	Total Pendency	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	
1	District Judge	15	05	-	-	20	03	-	05	08	12	18	03	01	-	22	02	02	-	04	18	30	
2	A.D.J.	10	-	-	01	11	03	-	01	04	07	26	-	02	-	28	06	-	-	06	22	29	
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	207	71	01	01	280	01	01	39	41	239	239	
4	I/C. Civil Judge (S.D.)	73	11	-	-	84	09	-	05	14	70	-	-	-	-	-	-	-	-	-	-	70	
5	C.J. (J.D.), Bageshwar	17	02	-	-	19	-	-	01	01	18	50	-	-	50	-	-	05	05	45	63	63	
6	I/C. C.J. (J.D.), Garur	05	-	-	-	05	-	-	-	-	05	90	02	-	-	92	-	01	-	01	91	96	
	Total	120	18	-	01	139	15	-	12	27	112	391	76	04	01	472	09	04	44	57	415	527	

Se.

District Judge, Bageshwar.